

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT (DIPAM)**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2762
TO BE ANSWERED ON TUESDAY, MARCH 20, 2018
PHALGUNA 29, 1939 (SAKA)**

Disinvestment of Pawan Hans Ltd.

2762. SHRI HARIVANSH:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether it is a fact that the disinvestment of Pawan Hans Ltd. has found no bidders;
- (b) if so, the details thereof; and
- (c) what steps are being taken particularly with regard to liberalising certain conditionality/s to attract more buyers?

**Answer
The Ministry of State for Finance
(Shri Shiv Pratap Shukla)**

- (a) to (c) Cabinet Committee on Economic Affairs (CCEA) gave 'in principle' approval for strategic disinvestment of Pawan Hans Ltd. (PHL) in compliance of which the process of Strategic Disinvestment of PHL has commenced. It is pertinent to mention that the process is underway and as per extant Guidelines, name and number of bidder is not to be disclosed.
